

Cr1.A.No. 1969-1971 OF 1996

ITEM No. 102

Court No. 11

SECTION IIA

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CRIMINAL APPEAL NO.1969-1971 OF 1996

BACHHU NARAIN SINGH

Petitioner (s)

VERSUS

NARESH YADAV & ORS.

Respondent (s)

(With Appln. For exemption from filing O.T.)  
( With Office Report )

with

Cr1.A. No. 256-258/1997(With Office Report)

Date : 06/11/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P.SINGH  
HON'BLE DR. JUSTICE AR. LAKSHMANAN

For Petitioner (s)  
Mr. Gopal Singh, Adv.  
Mr. Navin Prakash, Adv.  
Mr. Anurag Sharma, Adv.

For Respondent (s)  
Mr. Ranjan Mukherjee, Adv.

Mr. Anil Kumar Jha, Adv.

Mr. S.K. Gupta, Adv.

UPON hearing counsel the Court made the following  
O R D E R

List on 19th November, 2003 subject to overnight part-heard.

NEELAM( PREM PRAKASH)  
COURT MASTER